

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C). No. 14589 of 2021

In Re: Deaths of Sanitation Workers* *Petitioners

Mr. B.P. Tripathy, Amicus Curiae

-versus-

Chief Secretary and others

.... ***Opposite Parties***

Mr. P.K. Muduli, AGA

Mr. B.P. Pradhan, Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

Order No.

**ORDER
13.07.2022**

12. 1. Opposite Party No.10 has handed over an affidavit along with a Pen drive, a copy of which has been given to the learned Amicus Curiae.
2. List on 16th August, 2022.

**(Dr. S. Muralidhar)
Chief Justice**

**(R. K. Pattanaik)
Judge**